LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

LOK SABHA

Tuesday, 22nd March, 1955

———

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

QUESTIONS AND ANSWERS

(See Part I)

———

12 NOON.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 21st March 1955, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission. The names of the Members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.'

Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission, and resolves that the following Members of the Rajya Sabha be nominated to serve on the said Joint Committee:

1. Shri Indra Vidyavachaspati, 2. Dr. M. D. D. Gilder, 3. Dr. P. Subbarayan, 4. Dr. Radha Kumud Mookerji, 5. Dr. Raghu Vira, 6. Dr. P. V. Kane, 7. Maulana M. Tayyebulla, 8. Shrimati Mona Hensman, 9. Shri T. V. Kamalaswamy, 10. Shri Kishen Chand, 11. Shri J. V. K. Vallabharao, 12. Dr. A. Ramaswami Mudaliar, 13. Dr. Zakir Hussain, 14. Shri C. C. Biswas, 15. Dr. K. L. Shrimali."

———

STATEMENT *RE.* ACCIDENT TO FRONTIER MAIL

The Deputy Minister of Railways and Transport (Shri Alagesan): The House is probably already aware of the accident to 31 Down Frontier Mail which took place at about 14.50 hours on the 21st instant at Fateh Singh pura, an interlocked station, on the Bayana-Gangapur single line section of the Western Railway.

According to the information so far made available to me, the facts reported are as follows:—

The Down Frontier Mail, from Bombay side, with a load of 13 coaches, entered Fateh Singhpura Station on the loop line which was already occupied by No. 1118 up goods train, and collided with it. The two coaches next to the engine of the Frontier Mail remained on he line undamaged, the third, a II class bogie coach, derailed, and the fourth, also a II class bogie coach, telescoped into the former. The fifth coach remained on the line but was slightly damaged, and the remaining 8 coaches remained on the line undamaged. The engines of the two

[Shri Alagesan]

trains and goods wagons are reported to have suffered hardly any damage.

Crowbars had to be used to open out certain doors and windows of the two bogie coaches which were telescoped, in order to take out the passengers.

One, Shri Shiv Charan Singh, retired Principal of Government College, Rupar, a II class passenger in the third coach, unfortunately died, and thirty-four other passengers holding different classes of tickets received minor injuries. The injured were given first aid on the spot by the Guard and further medical attention by the Railway Assistant Medical Officer who arrived with the first relief train at about 16.25 hours from Bayana. The dead body of Shri Shiv Charan Singh was taken over by the Police and it is understood was taken to Ludhiana according to the address found on his person. Our sympathies go to the bereaved family and to the injured.

31 Down Frontier Mail left Fateh Singhpura station about 5 hours 30 minutes late with all the passengers. The three damaged coaches were left behind and the passengers were accommodated in the remaining coaches which came through.

The General Manager of the Western Railway who was also on the train personally supervised the arrangements for giving requisite medical attention and assistance to passengers.

The cause of this accident will be known only after the completion of the enquiry by the Government Inspector of Railways which will be held shortly.

ESSENTIAL COMMODITIES BILL
—concld.

Clause 8.— *(False statements)*

Mr. Speaker: We will now proceed with the business left over from yesterday, that is, clause by clause consideration of the Bill to provide, in the interests of the general public, for the control of the production, supply and distribution of, and trade and commerce in, certain commodities as reported by the Select Committee.

Clauses 2 to 7 have been disposed of. We will now take up clause 8.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): May I request you to fix up the time, taking the sense of the House with regard to this Bill?

Mr. Speaker: As regards the request for a time-limit, I think the matter is not likely to take long, in no circumstances exceeding at the most half an hour. If we can finish earlier, so much the better so that we can discuss the Demands for Grants and we will not have to sit for longer hours for that purpose.

Shri Satya Narayan Sinha: In that case, what about the time taken up by this Bill? We will have to sit a little longer and finish both the Demands today. Otherwise, the whole thing will be upset......

Mr. Speaker: The time may be curtailed, if they want to rise at five o'clock, or it may be extended if they want to have the full time.

Shri T. B. Vittal Rao (Khammam): We have to rise at 5.30 today.

Mr. Speaker: We will see to it. Let us now proceed with the Bill.

Shri K. K. Basu (Diamond Harbour): We cannot sit till 6 p.m.

Mr. Speaker: We will dispose of this Bill first. There are no amendments to clause 8.

The question is:

"That clause 8 stand part of the Bill."

The motion was adopted.

Clause 8 was added to the Bill.

Clause 9.—*(Offences by Companies)*

Pandit Thakur Das Bhargava (Gurgaon): I beg to move:

(i) In page 6, lines 5 and 6, for "was in charge of, and was responsible to, the company for the conduct of the business